

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 25-08-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>HEARING ON IA</b>				
1	O.S. 1956/2014 (SUMMONS) IA/1/2014		Hemanth Kumar K L <b>Vs</b> Prema	N K Muniraju
2	O.S. 922/2015 (SUMMONS) IA/1/2015		Hemavathi D M <b>Vs</b> Muniyappa P	Subramanya M
3	O.S. 1630/2015 (SUMMONS) IA/1/2015		Sumangala <b>Vs</b> Shivananjappa	G Jairaj
<b><u>12:00 P.M - 1:00 P.M</u></b>				
4	O.S. 901/2019 (SUMMONS) IA/1/2019		RATHNAMMA <b>Vs</b> SHIVARAJAMMA	PR D
5	O.S. 772/2020 (SUMMONS) IA/1/2020		NANDAKUMAR <b>Vs</b> MOHANKUMAR H (Appi)	RAGHAVENDRA H S
<b>PLNTF EVIDENCE</b>				
6	O.S. 422/2013 (EVIDENCE.) IA/1/2013		Mahesh.M <b>Vs</b> Nagamma	S.Subramanya
<b><u>3:00 P.M - 4:00 P.M</u></b>				
7	O.S. 1151/2018 (ISSUES.) IA/1/2018		Eramma <b>Vs</b> Pillappa	MVV
<b>PLNTF EVIDENCE</b>				
8	O.S. 254/2014 (EVIDENCE.) IA/1/2014		Gayathri <b>Vs</b> Ramgopal	K T Dakappa
9	O.S. 1095/2015 (EVIDENCE.) IA/1/2015		Nagesh H <b>Vs</b> Seetharam C S	N Harish Kumar
10	O.S. 1777/2015 (EVIDENCE.) IA/1/2015		Chandru R <b>Vs</b> Nagaraju D	K T M
<b>Cases listed below are adjourned due to Covid 19</b>				
11	O.S. 1087/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	<b>14-10-2020</b>	Dharma Bai alias Krishna Bai <b>Vs</b> Shantha Bai	B R Prakash
12	O.S. 1451/2017 (EVIDENCE.)	<b>14-10-2020</b>	Pushpavathi R <b>Vs</b> Tyagaraju B K	H R A

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13	O.S. 1508/2017 (EVIDENCE.) IA/1/2017	<b>14-10-2020</b>	Ashwathappa B N <b>Vs</b> Munithayamma	
14	O.S. 722/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	<b>14-10-2020</b>	O. GAJENDRA <b>Vs</b> R. MANOHAR	M. SUBRAMANI REDDY
15	O.S. 1087/2018 (EVIDENCE.) IA/1/2018	<b>14-10-2020</b>	SHIVAPPA <b>Vs</b> MUNİYAPPA	C.R.VENKATESH
16	O.S. 1097/2018 (EVIDENCE.)	<b>14-10-2020</b>	Wipro Ge Healthcare Pvt. Ltd. Rep. by PAH Vijaykumar Nair <b>Vs</b> Suchitra Anil Kumar	Rahulcariappa
<b>FUTHER CHIEF OF pw</b>				
17	O.S. 824/2012 (EVIDENCE.) IA/1/2012	<b>14-10-2020</b>	Rajamma <b>Vs</b> Munishamappa	RAMANNA Y.N
18	O.S. 1178/2012 (EVIDENCE.) IA/1/2012	<b>14-10-2020</b>	Lingappa <b>Vs</b> Kadaramma	K. MURTHY
19	O.S. 139/2013 (EVIDENCE.) IA/1/2013	<b>14-10-2020</b>	Venkataramanappa <b>Vs</b> Narayanappa	B.M.Manjunatha
20	O.S. 564/2015 (EVIDENCE.) IA/1/2015	<b>14-10-2020</b>	Kum. Navyashree D <b>Vs</b> Devaraj K	N.K NAIK and ASSOCIATES
21	O.S. 1781/2015 (SUMMONS) IA/1/2015	<b>25-11-2020</b>	Karthik B <b>Vs</b> Babu N	Vijay Kumar R
22	O.S. 1833/2015 (SUMMONS) IA/1/2015	<b>25-11-2020</b>	Sanjeevamma <b>Vs</b> Venkatalakshmamma	
23	A.I.R.Misc 2/2020 (SUMMONS)	<b>25-11-2020</b>	MARUTHIKUMAR <b>Vs</b> RAJESH KUMAR, DRIVER AND OWNER	A
24	O.S. 561/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>25-11-2020</b>	Sumarani <b>Vs</b> Pushplatha B H	DHANANJAYA.P.R.
<b>AWAIT SUMMON/NOTICE</b>				
25	O.S. 1866/2014 (SUMMONS)	<b>25-11-2020</b>	Narayanamma <b>Vs</b> Muniyamma	Gujjarappa

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26	O.S. 1157/2017 (SUMMONS) IA/1/2017	<b>25-11-2020</b>	Rudrappa <b>Vs</b> Munithayamma	V Ananda
<b>NOTICES</b>				
27	EX 33/2015 (SUMMONS) IA/1/2015	<b>25-11-2020</b>	Lakshmanan <b>Vs</b> Rajesh N	B S M
<b>OBECTION</b>				
28	Misc 59/2015 (SUMMONS)	<b>25-11-2020</b>	Ms Jamnalal Bajaj Seva Trust <b>Vs</b> Lalitha Nagaraj	RAJESHWARA P N
<b>OBJECTION ON IA</b>				
29	O.S. 1790/2014 (SUMMONS) IA/1/2014	<b>25-11-2020</b>	Anjinamma <b>Vs</b> Gangamma	L Subramani
30	O.S. 1203/2017 (SUMMONS) IA/1/2017	<b>25-11-2020</b>	Chanappa K L <b>Vs</b> Lakshmaiah alias Lakshmanappa	
<b>PAPER PUBLICATION</b>				
31	O.S. 53/2015 (SUMMONS)	<b>25-11-2020</b>	Union Bank of India <b>Vs</b> Munidasappa	THIMMANNA
<b>STEPS</b>				
32	O.S. 1640/2014 (SUMMONS) IA/1/2014 IA/2/2014	<b>26-11-2020</b>	Chikkakempamma <b>Vs</b> Jodeph Chacko	S. Vema Reddy
33	O.S. 2006/2014 (SUMMONS) IA/1/2014	<b>26-11-2020</b>	Venkatesh B M <b>Vs</b> Pillaiiah	Pampapathi
34	O.S. 852/2015 (SUMMONS) IA/1/2015	<b>26-11-2020</b>	Shankarappa G <b>Vs</b> Jayamma	Navya
<b>SUMMONS</b>				
35	O.S. 641/2020 (SUMMONS)	<b>26-11-2020</b>	CANARA BANK REPTD BY ARCHANA <b>Vs</b> PRAVEEN INDUSTRIES REPTD BY PRAVEEN KUMAR B	MANJUNATH H M
36	O.S. 648/2020 (SUMMONS) IA/1/2020	<b>26-11-2020</b>	KAVERAMMA <b>Vs</b> KRISHNAPPA	MANJUNATH N M

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37	O.S. 680/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>26-11-2020</b>	JAYALAKSHMAMMA K L <b>Vs</b> SHAKUNTALA	NARAYANASWAMY T M
38	A.I.R.Misc 1/2020 (NOTICE)	<b>26-11-2020</b>	NARASIMHA <b>Vs</b> SURESH BABU, DRIVER AND OWNER	A
39	A.I.R.Misc 3/2020 (NOTICE)	<b>26-11-2020</b>	VINODH <b>Vs</b> HUSSAIN, DRIVER	A
40	A.I.R.Misc 4/2020 (NOTICE)	<b>26-11-2020</b>	VIJAY KUMAR <b>Vs</b> VENKATESH, DRIVER	A
41	M.A. 52/2020 (NOTICE) IA/1/2020	<b>26-11-2020</b>	KOTA SURENDRA KUMAR <b>Vs</b> BHAGYALAKSHMI G S	J S DINESH

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**GANESH PADIYAR**  
**I ADDL.SENIOR CIVIL JUDGE**  
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<b><u>11:00 A.M - 12:00 P.M</u></b>				
1	FDP 21/2013 (HEARING)		B Ramaiah <b>Vs</b> Balappa	M. Krishna Murthy
2	O.S. 1532/2015 (HEARING) IA/1/2015		Gowramma <b>Vs</b> Muniyamma	RAJAPPA R.
3	O.S. 499/2017 (HEARING) IA/1/2017		Ashwathanarayana Gowda B V <b>Vs</b> Veere Gowda	P R Harish Kumar
4	O.S. 1052/2018 (HEARING) IA/1/2018 IA/2/2018		Sathish Reddy G V <b>Vs</b> M/s N D Developers Pvt. Ltd. Rep. M K K Durani	H V Devaraju
5	O.S. 1567/2017 (ISSUES.) IA/1/2017		Aravind Bhat H B <b>Vs</b> Appayanna D G	V.B.Shivakumar
<b>PLNTF EVIDENCE</b>				
6	O.S. 1901/2015 (EVIDENCE.) IA/1/2015		Byrappa A <b>Vs</b> Satish R	Prakash T H
7	O.S. 200/2020 (ORDERS.) IA/1/2020 IA/2/2020		Chandru V D <b>Vs</b> The Thasildar	B E Ravi Kumar
<b><u>12:00 P.M - 1:00 P.M</u></b>				
8	O.S. 688/2020 (SUMMONS) IA/1/2020		VINAY K <b>Vs</b> CHINNAPPA A	N K NAIK and ASSOCIATES